



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./48/2022	JITENDRA KUMAR NATH Versus DIPA NATH	MR D C NATH MR G BHARADWAJ MR B DEORI	
2	WA/396/2022	NAREN DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS S GOSWAMI	GA, ASSAM SC, REVENUE
3	WA/397/2022 CAVT. NO.14312/022, B/O, WITH CAVT./1431/2022, PAPER BOOK	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. J M A CHOUDHURY MR. A B T HAQUE SC, PWD FOR CAVEATOR
ORDERS				
4	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
5	PIL(Suo Moto)/3/2017 BY SLIP	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE

6	WITH PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
7	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
8	WA/35/2017 BY SLIP	MISS BEAUTY GOGOI and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.JAYANTA DEKA	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR ASSTT.S.G.I. SC, SOCIAL WELFARE
9	WA/224/2020 BY SLIP	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. Versus THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	MS. P DUTTA (R-1) MR. N K BARUA (R-1)
10	WA/164/2021 BY SLIP	RAJKUMAR KACHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
11	WP(C)/4829/2021 BY SLIP	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
12	I.A.(Civil)/3777/2022 in Mat.App./14906/2022	APARNA BHARALI Versus KANKAN BHARALI	MD. H BHUYAN MR A MOHAMMAD MRS. T CHAKRAVORTY	
	WITH Mat.App./14906/2022 (Filing Number)	APARNA BHARALI Versus KANKAN BHARALI H	MD. H BHUYAN	
13	I.A.(Civil)/3779/2022 in Mat.App./14416/2022	BISWAJIT DEY Versus JUTIKA BORDOLOI .	MR. P MAHANTA MR. R B GOHAIN	
	WITH Mat.App./14416/2022 (Filing Number)	BISWAJIT DEY Versus JUTIKA BORDOLOI . A	MR. P MAHANTA	
14	I.A.(Civil)/3788/2022 in WA/14456/2022	THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI Versus DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E DY.S.G.I. SC, U G C
	WITH WA/14456/2022 (Filing Number)	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV.	
	WITH I.A.(Civil)/14458/2022 (Filing Number)	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV.	
HEARING				
15	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/160/2018 BY SLIP	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	WITH I.A.(Civil)/1298/2020 in WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI Versus JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
2	WP(C)/1601/2018	SMT. RANGILA HAZARIKA Versus THE UNION OF INDIA and 3 ORS.	MR. P J SAIKIA MR.R S MISHRA	MR H K SARMA (r-4) ASSTT.S.G.I.
	WITH WP(C)/4944/2021	SAHERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM	SC, ELEM. EDU SC, AG R RAHMAN (R-6) MR. M ISLAM (R-6) SC, PENSION
	WITH I.A.(Civil)/2342/2021 in WP(C)/4944/2021	SAHERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MS. M BEGUM	SC, ELEM. EDU GA, ASSAM SC, AG

LEAVE NOTE OF ADVOCATES FOR 22/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8244/2022 B/O	SACHI BALA GHOSH @ SASHI BALA GHOSH @ SSHI BALA GOPE Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. P P DAS MR. J ABBAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/8257/2022 B/O	NURJAHAN KHATUN @ NUR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/8259/2022	ZAHED ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/8271/2022	MANIKA TAHASILDER Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8279/2022 B/O	AZIFA KHATUN @ AZIFA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

6	WP(C)/8287/2022 B/O	IMAN ALI@IMAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN MR. A H MOLLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/8288/2022 B/O	JALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/8292/2022 B/O	MUSST GANJERA KHATUN @ GONJERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/8293/2022	MUSST HAFIJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/8294/2022	MD. ABUL KALAM @ KALAM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/8313/2022 B/O	SALEMA BIBI @ SALMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/8315/2022	ABDUL NOOR ISLAM @ ABDUL NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/8318/2022	JILMAN ALI @ JELMAN ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/8330/2022 B/O	MUSST ANUWARA KHATOON @ MUSST ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/8333/2022 B/O	ABUL HOSSEN @ ABUL HOSSEN MOLLAH Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/8335/2022 B/O	MANIKJAN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/8339/2022 B/O	TAMINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ORDERS

18	I.A.(Civil)/3795/2022 B/O in WP(C)/7359/2022	MUSTT FARIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7359/2022	MUSTT FARIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	I.A.(Civil)/3798/2022 B/O, WITH LCR in WP(C)/7281/2022	TARABHANU @ TARABHANU KHATUN @ TARABHANU BIBI @ TARA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/7281/2022	TARABHANU @ TARABHANU KHATUN @ TARABHANU BIBI @ TARA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONGWITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4425/2021 B/O	CHITTARANJAN BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH N AHMED	GA, ASSAM SC, FINANCE
MOTION				
2	Cont.Cas(C)/614/2022 FIXED	ARABINDA DAS Versus BIJOYA CHUODHURY AND ANR	MR. D P BORAH MS. S BORO MR B PAUL	SC, ELEM. EDU
3	Cont.Cas(C)/778/2022	NAZIFA SAHANI BARBHUIYA Versus MAMATA HOJAI	MR. A H M R CHOUDHURY	
4	Cont.Cas(C)/779/2022	GOKUL BORAH Versus PRITHWISH KUMAR CHAKI AND 2 ORS	MR MINTU SAIKIA	
5	Cont.Cas(C)/780/2022	BARNALI GOGOI NATH Versus BIJOYA CHOUDHURY AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
6	Cont.Cas(C)/782/2022	MD. AHEDUL HUSSAIN Versus BIJOYA CHOUDHURY AND 3 ORS	MS. A TALUKDAR S BORA	
7	WP(C)/3631/2022	KAMALUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
8	WP(C)/5234/2022	SMT. KUSUM PANDIT Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SHOME MR A J GHOSH	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6015/2022 FIXED	MD. AZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR A ALI	SC, ELEM. EDU SC, FINANCE
10	WP(C)/7066/2022	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY MR. S TALUKDAR	SC, SEC. EDU. SC, SEBA
11	WP(C)/7204/2022	MATUK BHUMIJ Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM

12	WP(C)/7958/2022 B/O	DIPANKAR SATOLA Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HEALTH
	WITH			
13	WP(C)/7992/2022	PRANAB PRASAD BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU DY.S.G.I. SC, BTC SC, HEALTH
14	WP(C)/8131/2022 B/O	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, SEC. EDU.
15	WP(C)/8253/2022	ABDUL MOKKADDES TALUKDAR @ MOKKADES TALUKDER Versus THE STATE OF ASSAM AND 7 ORS	MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/8256/2022	BINAPANI NEOG Versus THE STATE OF ASSAM AND 7 ORS	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
17	WP(C)/8265/2022	JADAB SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA MR. S AHMED	SC, HIGHER EDU SC, DIB. UNIVERSITY
18	WP(C)/8277/2022	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N SARMA MR. R SHARMA	SC, SEC. EDU. SC, BTC
19	WP(C)/8280/2022	MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, SEC. EDU. GA, ASSAM
20	WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WP(C)/8301/2022	BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
22	WP(C)/8303/2022	SCHOOL MANAGING COMMITTEE OF TAPADARPARA LP SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU GA, ASSAM
23	WP(C)/8310/2022	DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU
24	WP(C)/8311/2022 B/O	BAHARUL ISLAM AND 35 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, FINANCE
25	WP(C)/8322/2022 B/O	PRASANTA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR D K ROY MS U SHARMA	SC, HIGHER EDU SC, DIB. UNIVERSITY
26	WP(C)/8327/2022 B/O	KURBAN ALI LP SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
27	WP(C)/8329/2022	NURUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. N M SARKAR	SC, ELEM. EDU GA, ASSAM
28	WP(C)/8331/2022	AMINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M I HUSSAIN MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WP(C)/8332/2022	RAM BABU VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
30	WP(C)/8336/2022 B/O	MANTU TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, N C T E

31	WP(C)/8337/2022 B/O	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
ADMISSION				
32	WP(C)/6244/2022 FIXED	SMT. FATEMA NARGIS CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HIGHER EDU MR B D DAS MR. SAILENDRA DEKA MR H K SARMA MR. A K DUTTA (R4) MR. B PURKAYASTHA (R4) MR. B ZAMAN (R4) MS. J BORO MR J DAS MR S BORA MR. H R DAS SC, U G C
ORDERS				
33	Cont.Cas(C)/314/2021	SUNIL KAKATI Versus PHANINDRA JIDUNG and ANR.	MR. R BORUAH	MR. D SAIKIA (R1) MR S M T CHISTIE (R1)
34	WP(C)/1623/2021 FIXED	RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MRS. D DAS BARMAN (GA, ASSAM, R-3) MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) MR. S M T CHISTIE (SC, EDUCATION DEPT., R- 1,2,4,5)
WITH				
	I.A.(Civil)/2859/2022 in WP(C)/1623/2021	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS	MR. D DEKA	SC, ELEM. EDU MR. B K DAS MR H GOGOI
35	Cont.Cas(C)/502/2022 FIXED	SMT. BHARATI DEVI Versus M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA (r-3,5) MR. K GOGOI (r-3,5) MR S DAS (r-3,5)
WITH				
36	WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
37	I.A.(Civil)/3794/2022 B/O in WP(C)/7151/2022	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	SC, HIGHER EDU
WITH				
	WP(C)/7151/2022	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU
STAY MATTERS				
38	WP(C)/3938/2022	MINAKANTA BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	CRL.A(J)/16/2019	DEBOJIT PANIKA Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
2	Crl.A./97/2021 (AT 10:30 AM)	AHON WANGSA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S D PURKAYASTHA MS A BHATTACHARJEE	MR H R A CHOUDHURY (R- 2,3) MR. N N B CHOUDHURY MR. R SARMA (R-2,3) MR. A AHMED MR. R A CHOUDHURY (R- 2,3) PP, A P
3	WITH Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR. N N B CHOUDHURY MR. R SARMA MR. A AHMED MR. R A CHOUDHURY PP, A P
ADMISSION				
4	Crl.A./349/2022	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. K BORUAH MR. A AHMED MR. S H ZAMAN	PP, ASSAM
5	Crl.A./350/2022	NIPEN BARUAH @ NRIPEN BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MS D BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/832/2022 in Crl.A./350/2022	NIPEN BARUAH @ NRIPEN BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MS D BORUAH	PP, ASSAM

ORDERS

6	I.A.(CrI.)/799/2022 WITH OFFICE NOTE, LCR 4 FILES in CRL.A(J)/95/2022 WITH CRL.A(J)/95/2022	MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
7	I.A.(CrI.)/817/2022 WITH LCR 6 FILES, P.B.-3, FIXED in CrI.A./38/2020 WITH CrI.A./38/2020	MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR. MD. AMIR HASAN @ AMIR HASEM Versus THE STATE OF ASSAM AND ANR. MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MS. A BEGUM MR. S NEOG MS. S G BARUAH MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. S NEOG MS. S G BARUAH MR. D BORA MS F INTAZ MR. B BORGHAIN MR B SAIKIA MR. P K DAS MR. D BORA	PP, ASSAM MR. U CHOUDHURY PP, ASSAM MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM PP, ASSAM
8	CrI.A./312/2022 FIXED	JAMAL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS P K DARJEE PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7842/2022	DEBENDRA NATH SARMA AND 4 ORS. Versus THE STATE O ASSAM AND 5 ORS.	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, P W D SC, REVENUE
2	WP(C)/8185/2022 FIXED	JITUMANI DAS Versus THE COMMISSIONER OF EXCISE AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/8195/2022 FIXED	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND3 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
4	WP(C)/8239/2022 FIXED	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
5	WP(C)/8250/2022	DIPAK BORAH AND 3 ORS., Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
6	WP(C)/8251/2022	SEEMA REKHA NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR	
7	WP(C)/8258/2022	HAFIZ SIDDIQUE AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM
8	WP(C)/8261/2022 B/O	HASINA RAHMAN AND 2 ORS Versus CANARA BANK AND 2 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH	SC, CANARA BANK
9	WP(C)/8262/2022	MANOJ KUMAR ROY Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, GMC
10	WP(C)/8267/2022	BINOD DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	GA, ASSAM
11	WP(C)/8269/2022	BISWAJIT BORUAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, APDCL
12	WP(C)/8276/2022	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DY.S.G.I. SC, I O C SC, TRANSPORT

13	WP(C)/8286/2022	MOHI UDDIN MONDOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K SHARMA MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
14	WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
15	WP(C)/8309/2022 B/O	KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
16	WP(C)/8312/2022 B/O	SALIM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, CO OP
17	WP(C)/8323/2022 B/O	FAKHAR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
18	WP(C)/8325/2022 B/O	MSSTT SAKILA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. R S MISHRA MR K J SAIKIA	GA, ASSAM SC, REVENUE SC, BTC
19	WP(C)/8328/2022 B/O	NABADIP DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR S SARMAH	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Civil)/3790/2022 FIXED in WP(C)/1822/2013	THE COMMISSIONER, GUWAHATI MUNICIPAL CORPORATION Versus K. NAIDU and 29 ORS.	MR. S BORA	MR. S P ROY MR. R P N SINGH
	WITH WP(C)/1822/2013	K. NAIDU and 29 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH MRA K RAI	MR.D SAIKIA MS.D SINHA MR.S BORA ASSTT.S.G.I. SC, GMC
	WITH			
21	WP(C)/1265/2015	POLICE BHAGAT Versus THE UNION OF INDIA and 7 ORS	MR.B SHARMA MS.P BARUAH MR.K SINGHA MS.B GOGOI MR.D GOGOI MR.N BORAH MR H HOQUE MS.A BARMAN	GA, ASSAM C.G.C. MR.S BORA MS.B DAS ASSTT.S.G.I. SC, GMC
	WITH			
22	WP(C)/3185/2019	KARRI BABU RAO AND ANR. Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, GMC SC, GDD
<u>ORDERS</u>				
23	I.A.(Civil)/3398/2022 in WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
	WITH WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AS SOON AS THE HONOURABLE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HIS LORDSHIP AND HONOURABLE MR. JUSTICE S.SAIKIA, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	WP(C)/6003/2022 BY SLIP, AT 10:30 AM	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. K N CHOUDHURY MR. S DUTTA, SR. SC, PNB MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM
	WITH I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
MOTION				
2	Cont.Cas(C)/781/2022	SAMARESH CHANDRA BHATTACHARJEE Versus RAJ CHAKRABORTY AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	
3	Cont.Cas(C)/783/2022	BABUL BARUAH Versus NARAYAN KONWAR	MR. B K GOGOI	
4	Cont.Cas(C)/785/2022	BHOLADHAR DAS Versus PABITRA RAM KHOOND AND 2 ORS	MS B DEVI	
5	Cont.Cas(C)/788/2022	MUZIR UDDIN Versus PABAN KUMAR BORTHAKUR	MR. A H M R CHOUDHURY	
6	WP(C)/8254/2022	EMP CODE 006075 HIMOJYOTI DEY NAG Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	DY.S.G.I.

7	WP(C)/8255/2022 B/O	TINKU BARMAN AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MR. R MAZUMDAR MR S ISLAM	DY.S.G.I.
8	WP(C)/8260/2022	MD. ABDUL MATIN Versus THE STATE OF ASSAM AND 5 ORS	MR B CHANDA MR. M K SHARMA	GA, ASSAM SC, REVENUE
9	WP(C)/8263/2022	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, PCB
10	WP(C)/8266/2022	RAJEN BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	SC, L G B R I M H DY.S.G.I.
11	WP(C)/8268/2022	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AEGCL
12	WP(C)/8278/2022	PRANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR K KALITA	GA, ASSAM SC, P H E
13	WP(C)/8283/2022 B/O	KANIKA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, HEALTH
14	WP(C)/8284/2022	AHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
15	WP(C)/8297/2022	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
16	WP(C)/8306/2022	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
17	WP(C)/8314/2022 B/O	DHRUBAJYOTI MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MS D DAS	GA, ASSAM SC, GMC
18	WP(C)/8316/2022 B/O	PARTHA PRATIM GOGOI Versus OIL INDIA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	SC, OIL
19	WP(C)/8326/2022 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN	GA, ASSAM SC, P H E
20	WP(C)/8338/2022	HEMENDRA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS. S. KAR	GA, ASSAM SC, FOREST
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
21	I.A.(Civil)/3742/2022 in Cont.Cas(C)/222/2019 WITH Cont.Cas(C)/222/2019	KARIM AHMED Versus RAHUL CHANDERA DAS , ACS KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S.	MR G Z AHMED MR G Z AHMED MR. A A HUSSAIN	
<u>ADMISSION</u>				
22	WP(C)/7416/2022 FIXED	ASHOK SINGH Versus UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MS M ROY	MR. K GOGOI (C.G.C.) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/476/2022	M/S MALINA ENTERPRISE Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
2	Cont.Cas(C)/548/2022	ABDUS SALAM Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
3	Cont.Cas(C)/786/2022	ATIKUR RAHMAN Versus PALLAV GOPAL JHA AND ANR	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	
4	Cont.Cas(C)/787/2022	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	
5	WP(C)/8233/2022 FIXED	RAJESH JALAN Versus THE STATE OF ASSAM AND 2 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM
6	WP(C)/8317/2022	KUSHAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE
7	WP(C)/8319/2022	ABDUL LATIF Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN MR S A SIKDER	SC, P AND R.D. GA, ASSAM
8	WP(C)/8324/2022	KHANDAKAR ABDUL LATIF Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM SC, REVENUE
9	WP(C)/8334/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	
ORDERS				
10	Cont.Cas(C)/264/2022 B/O	PANIRAM BARMAN Versus RAKESH KUMAR AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3635/2022 BEFORE H AJIT BORTHAKUR J.	CH. LUNKHOLAL MATE Versus THE STATE OF ASSAM	MR. B CHETRI MS. A. MEDHI	PP, ASSAM
MOTION				
2	CRP/135/2022	MAHESH RABHA @ MAHESWAR RABHA Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. DITUL DAS MR. R RAHMAN	
3	CRP/136/2022	ABDUR REZZAK KHAN Versus THE DIVISIONAL MANAGER AND ANR	MR. DITUL DAS MR. R RAHMAN	
4	CRP/137/2022	RASHIDUL @ ROSHIDUL ISLAM Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. DITUL DAS MR. R RAHMAN	
5	CRP/138/2022	KRISHNA DEVI @ SABITRI DEVI (RANI), Versus UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	DY.S.G.I.
6	CRP/139/2022	MOKIDUL ISLAM BEPARI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND ANR	MR. DITUL DAS MR. R RAHMAN	
7	CRP/140/2022 B/O	MD. CHAND MAHMUD Versus HASMAT ALI AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	
8	CRP(IO)/316/2022 CAVT. NO.11692/022,	MAHESH MAHANTA AND ANR Versus ARUP KAKOTI	MS. R KALITA MS N BORDOLOI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR

9	CRP(IO)/318/2022	HDB FINANCIAL SERVICES LTD AND ANR Versus ABDUL ALIM	Mukesh Sharma MR P AGARWAL MS. S YASMIN	
10	CRP(IO)/321/2022	M/S. UNIQUE TRADE AGENCY Versus M/S. A.G ELECTRICALS AND ANR	MR A K RAI	
11	Cont.Cas(C)/789/2022 B/O	AZIZUR RAHMAN AND ANR Versus NIRUPAM HAZARIKA, APS	MR S DAS MR K M BORA	
ADMISSION				
12	CRP/66/2021 FIXED	NEW INDIA ASSURANCE CO LTD Versus M/S MALPANI INDUSTRIES	MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA	MR D K MISHRA MR. B PRASAD MR P J BORAH
13	MACApp./865/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3792/2022 in MACApp./865/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./866/2022	PINTU KOYA @ MINTU KOYA Versus KUNTAL SARMA AND 4 ORS.	MR. A R AGARWALA MR A AGARWALA	
15	MACApp./867/2022	BARNALI NATH AND 3 ORS. Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR N AHMED	
16	MACApp./869/2022	AMZAD MONDAL Versus THE BRANCH MANAGER NEW INDIA ASSURANCE CO. LTD. AND ORS.	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	
17	MACApp./870/2022 CAVT. NO.12542/022,	UNITED INDIA INSURANCE COMPANY LTD. Versus MAFIJUL ISLAM AND ORS.	MR. R C PAUL	K U AHMED FOR CAVEATOR
	WITH I.A.(Civil)/3820/2022 in MACApp./870/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus MAFIJUL ISLAM AND ORS.	MR. R C PAUL	K U AHMED FOR CAVEATOR
18	MACApp./871/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3821/2022 in MACApp./871/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
BAIL HEARING				
19	AB/3433/2022 WITH LCR, OFFICE NOTE	ANAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
20	RSA/193/2022	MD. RIAZUDDIN AND 2 ORS Versus MD. FAZRUL ISLAM AND 11 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	
	WITH I.A.(Civil)/3807/2022 in RSA/193/2022	MD. RIAZUDDIN AND 2 ORS Versus MD. FAZRUL ISLAM AND 11 ORS.	MR. SAILENDRA DEKA MS. J BORO MR J DAS	

21	RSA/194/2022	ABDUR RASHID AND 4 ORS. Versus LEGAL HEIRS OF IDRISH ALI JAHUR UDDIN AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/3796/2022 in RSA/194/2022	ABDUR RASHID AND 4 ORS. Versus LEGAL HEIRS OF IDRISH ALI JAHUR UDDIN AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
22	RSA/195/2022	ABDUL GANI ANSARI Versus ON THE DEATH OF LT. PHULU RANI PIO HER LEHAL HEIR NAMELY KALPANA PIO	MR. B BARUAH	
	WITH I.A.(Civil)/3808/2022 in RSA/195/2022	ABDUL GANI ANSARI Versus ON THE DEATH OF LT. PHULU RANI PIO HER LEHAL HEIR NAMELY KALPANA PIO		
23	RSA/196/2022	CHANDYPORE TEA ESTATE Versus DEVILA BASPAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
ORDERS				
24	I.A.(Civil)/264/2022 WITH LCR in MACApp./113/2021	MUSSTT. AMATUN NESSA CHOUDHURY AND 3 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR. M TALUKDAR	MR. R K BHATRA
	WITH MACApp./113/2021	NATIONAL INSURANCE CO. LTD. Versus MUSSTT. AMATUN NESSA CHOUDHURY AND 7 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. M TALUKDAR (R- 1 TO 4) MR. L R MAZUMDER (R-8) MR. A Z AHMED (R-8)
	WITH I.A.(Civil)/3553/2022 in MACApp./113/2021	NATIONAL INSURANCE CO. LTD. Versus MUSSTT. AMATUN NESSA CHOUDHURY AND 7 ORS.	MR. K K BHATRA MR. R K BHATRA MS R GANGAWAT	MR. M TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022

21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3610/2022	ROSTANWEL TERON AND ANR. Versus THE STATE OF ASSAM,	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
2	Bail Appln./3611/2022	INTAZ ALI @ INTIJUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
3	Bail Appln./3612/2022	SHEK FORID IKBAL Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
4	Bail Appln./3614/2022	JOYDEEP DAS Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
5	Bail Appln./3616/2022	BOLORAM SAHU Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
6	Bail Appln./3617/2022	SADDAM ALI @ HUSSAIN Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
7	Bail Appln./3618/2022	RABIUL ISLAM Versus THE STATE OF ASSAM	MD H R AHMED MR S ISLAM	PP, ASSAM
8	Bail Appln./3619/2022	MD. MOINUL HAQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
MOTION				
9	AB/3764/2022	AZAD KHAN Versus THE STATE OF ASSAM	MR. U K DAS MR. T ALI MS. H THAKURIA	PP, ASSAM
10	AB/3769/2022	SAJID KHAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
11	AB/3770/2022	HARMUJ ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM

12	AB/3776/2022 B/O	RAMJANAM RAI Versus UNION OF INDIA	MR. S P ROY JYOTISH DAS	SC, DRI
13	AB/3783/2022	BISWAJIT DOLEY Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/3727/2022 in Cont.Cas(C)/636/2015 WITH Cont.Cas(C)/636/2015	DIPAK MEDHI and ANR. Versus ANANTA KR. BARUAH AND 7 ORS.	MR.M DEKA MR. F A FAROOQUE	GA, ASSAM
15	I.A.(Civil)/3736/2022 in WP(C)/4582/2022 WITH WP(C)/4582/2022	DIPAK MEDHI and ANR. Versus ANANTA KR. BARUAH and ORS. GOLOK DAS AND ANR Versus RUBUL KALITA AND 63 ORS	MR.M DEKA MR.S HOQUE MR. R K TALUKDAR	MS. S CHUTIA MR. P KAKATI MS.C BAISHYA(R- 3&4) SC, A S A M B
16	I.A.(Civil)/3781/2022 in Cont.Cas(C)/151/2019 WITH Cont.Cas(C)/151/2019	RUBUL KALITA AND 58 ORS Versus THE STATE OF ASSAM AND 4 ORS NABIN TALUKDAR Versus SMT. CAUVERY BARKAKATI, ACS	MR. J KALITA MR D KALITA MS. S. KAR MR. R P SARMAH MR. R SARMA	SC, A S A M B
16		NABIN TALUKDAR Versus MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
ADMISSION				
17	WP(C)/4917/2022 FIXED	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH, SC, PCB, ASSAM MR. S K GHOSH (r-9) MS F AHMED (r-9) MR. R R Gogoi, SC, FOREST DEPTT. (R-1) MR B DEORI, GA, ASSAM SC, FOREST
18	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
ORDERS				
19	WP(C)/1703/2016 B/A	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
20	WP(C)/7314/2019	HARMOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MD S I AHMED (r-4,5) MR. R N D SARMA (r-4,5) MD E AHMED (r-4,5)

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3356/2022 FIXED	AZAD ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
2	Bail Appln./3378/2022 WITH LCR, FIXED	NISHANT SHARMA Versus THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
3	AB/3723/2022 B/O	MIHIR CH. BISWAS Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
MOTION (BA)				
4	Bail Appln./3592/2022	AKASH RABIDAS Versus THE STATE OF ASSAM	MR. T DEURI MR. B KALITA MS T WAPANGLA	PP, ASSAM
5	Bail Appln./3594/2022	MARJINA BEGUM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
6	Bail Appln./3596/2022	ANKURJYOTI GOSWAMI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
7	Bail Appln./3597/2022	MD SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
8	Bail Appln./3600/2022	KOUSTAV JYOTI KHANIKAR @ KOUSTAV KHANIKAR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
9	Bail Appln./3609/2022	NAZRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
10	Bail Appln./3615/2022	MRIDUL HAQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
11	Bail Appln./3630/2022 B/O	MD MOHOR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM

12	Bail Appln./3632/2022	HASMAT ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
13	Bail Appln./3634/2022 B/O	ABDUL HANIF @ MD. ABDUL HANIF ALI Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
MOTION				
14	AB/3606/2022	TAFIKUDDIN AHMED Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
15	AB/3765/2022 B/O	SHABNAM KHANAM LASKAR @ RINKI BEGUM AND 11 ORS Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
16	AB/3766/2022	GAUTAM DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. B HALDAR MR B DEORI	PP, ASSAM
17	AB/3771/2022	RASHID GAON BURAH @ MIRZA ABDUR RASHID Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN	PP, ASSAM
18	AB/3775/2022	DAVID LAMA Versus THE STATE OF ASSAM	MR. T DEURI MR. B KALITA MS T WAPANGLA	PP, ASSAM
19	AB/3778/2022 B/O	MD. SUFIMAN ALI @ ABU SUFIAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
20	AB/3781/2022	PABITRA BARDHAN Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA	PP, ASSAM
21	AB/3786/2022	MESER ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
22	AB/3791/2022	NAJMUL ALI AND 9 ORS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
23	AB/3794/2022 B/O	SER MAHAMMAD SHEIKH @ SER MAHAMMAD Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
24	AB/3795/2022 B/O	MAJEDA KHATUN AND ANR Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
25	AB/3796/2022	IJAJUR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
26	AB/3800/2022 B/O	SIDDIQUE ALI AND ANR. Versus THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MR. D DEKA MS N T MANPOONG	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./3236/2022 FIXED	TERONJIT MILI @ TRENJIT MILI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
28	Bail Appln./3363/2022 FIXED	MD. FAIZUR RAHMAN @ FAIZUR AND 2 ORS Versus THE STATE OF ASSAM	MR F K R AHMED M U BARBHUYAN	PP, ASSAM
29	Bail Appln./3471/2022 B/O	AJAY SINGH AND 2 ORS Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM

BAIL HEARING

30	AB/3017/2022 FIXED	NURUL HUDA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
31	AB/3693/2022 FIXED.	JAHIDUL ISLAM @ RAJU AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

ORDERS

32	I.A.(CrI.)/823/2022 B/O in Bail Appln./3484/2022 WITH Bail Appln./3484/2022	DIBYA JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR. DIBYA JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Arb.A./3/2019	M/S NUVOCO VISTAS CORPORATION LTD Versus M/S S.M. ENGINEERS (INDIA) PVT LTD	MR. K GOSWAMI MR. B D DEKA MR. M DAS MR. A SANDILYA N CHAUDHURY	MR. R HAZARIKA
MOTION				
2	AB/3772/2022	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
ADMISSION				
3	MACApp./954/2018	BHUBANLAL MOIBONGSA AND 4 ORS Versus JATISH DIBRA AND 2 ORS	MR. M TALUKDAR MR T PAUL	MRS. S ROY MS. I DAS
4	MACApp./809/2022	MRS. SANIARA BEGUM AND ANR Versus M/S BHARTI AXA GENERAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	
5	MACApp./825/2022	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. Versus SHYAMALI DEVI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	
6	MACApp./847/2022 FIXED	ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	
7	MACApp./864/2022	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	
	WITH I.A.(Civil)/3784/2022 in MACApp./864/2022	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	

	WITH I.A.(Civil)/3785/2022 in MACApp./864/2022	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA	
		<u>ORDERS</u>		
8	RSA/209/2010 WITH LCR	NUR HUSSAIN Versus ABDUL GAFUR and 2 ORS	MR.M U MONDAL MD.A HUSSAIN MR.M HUSSAIN MR.H R AHMED	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
9	MFA/171/2019	SMTI. SONAI PROJA Versus UNION OF INDIA	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH G UDDIN	MR. K GOGOI SC, NF RLY
10	MACApp./106/2020 WITH LCR	MUSSTT MORJINA BEGUM AND 2 ORS. Versus THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. A DUTTA MRS. P M DUTTA
11	I.A.(Civil)/2431/2021 FIXED in MACApp./8242/2021 WITH MACApp./8242/2021 (Filing Number)	RASHMONI DAS Versus THE CHIEF SECRETARY AND ANR	B R DAS MR N SARMA	MR A CHANDRAN ADDL. SR. GA, ARUNACHAL PRADESH
		RASHMONI DAS Versus THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A		
12	I.A.(Civil)/3598/2022 in RFA/137/2017 WITH RFA/137/2017 CAVT. NO. 1320/2017	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
		UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MR. R DHAR MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in RFA/137/2017	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
13	I.A.(Civil)/3728/2022 MAC.APP. 82/2015(D/O) in MACApp./82/2015	SMT BASANTI DAS and 4 ORS Versus BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR.	MR. R C PAUL D ROY	MR S S SHARMA
14	I.A.(Civil)/3756/2022 WITH LCR in RFA/120/2018 WITH RFA/120/2018	BONGAIGAON REFINERY Versus ON THE DEATH OF RANJIT GHOSH	MR. K N CHOUDHURY MS. R KAKATI	MS L SHARMA MR. S S SARMA
		BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE

	WITH I.A.(Civil)/3757/2022 in RFA/120/2018	BONGAIGAON REFINERY Versus ON THE DEATH OF RANJIT GHOSH	MR. K N CHOUDHURY MS. R KAKATI	MS L SHARMA MR. S S SARMA
	WITH I.A.(Civil)/3758/2022 in RFA/120/2018	BONGAIGAON REFINERY Versus ON THE DEATH OF RANJIT GHOSH	MR. K N CHOUDHURY MS. R KAKATI	MS L SHARMA MR. S S SARMA
15	I.A.(Civil)/3766/2022 WITH LCR, B/O in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS .	MR SISHIR DUTTA MR. S DUTTA	MS M CHOUDHURY
	WITH MACApp./342/2021	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH
16	I.A.(Civil)/3793/2022 in RFA/14955/2022	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	
	WITH RFA/14955/2022 (Filing Number)	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR. A	MR. S MITRA	
	WITH I.A.(Civil)/14956/2022 (Filing Number)	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR. A	MR. S MITRA	
17	I.A.(Civil)/3812/2022 in MACApp./12724/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RANJANA DEY@BASU AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./12724/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RANJANA DEY@BASU AND 2 ORS . F	MR. R GOSWAMI	
	WITH I.A.(Civil)/15554/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RANJANA DEY@BASU AND 2 ORS . F	MR. R GOSWAMI	
18	I.A.(Civil)/3815/2022 in MACApp./9968/2020	MAMATA ARYA AND 4 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD.	MS. M DAS MR. A SARMA	
	WITH MACApp./9968/2020 (Filing Number)	MAMATA ARYA AND 4 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. F	MS. M DAS	
19	I.A.(Civil)/3817/2022 in MACApp./12639/2022	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SURJYA KANTA BARMAN AND 7 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./12639/2022 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SURJYA KANTA BARMAN AND 7 ORS. B	MR. R GOSWAMI	
	WITH I.A.(Civil)/12640/2022 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SURJYA KANTA BARMAN AND 7 ORS. B	MR. R GOSWAMI	

20 I.A.(Civil)/3819/2022
in MACApp./12721/2022

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD .

MR. R GOSWAMI
MS. P BORTHAKUR

Versus

RAMPIYARI NUNIA @ RAMPYARI AND 3
ORS

WITH

MACApp./12721/2022
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD .

MR. R GOSWAMI

Versus

RAMPIYARI NUNIA @ RAMPYARI AND 3
ORS .. E

WITH

I.A.(Civil)/15556/2022
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD .

MR. R GOSWAMI

Versus

RAMPIYARI NUNIA @ RAMPYARI AND 3
ORS .. E

HEARING

21 MACApp./1001/2018
P/H, WITH LCR, FIXED

ORIENTAL INSURANCE COMPANY LTD
Versus

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR T KALITA
MR. P K DAS

SRI SANJIB SARKAR AND 2 ORS

22 MACApp./226/2021
WITH LCR, FIXED

NEW INDIA ASSURANCE COMPANY LTD.
Versus

MR. R GOSWAMI
MS. P BORTHAKUR

MR. M TALUKDAR (r-2)
MR Z HUSSAIN
MS B B AHMED

RIMLI SIVAM AND ANR.

23 Review.Pet./80/2022
in MACApp./292/2018 (D/O),
WITH LCR, FIXED

IQBAL HUSSAIN @ EKBAL HUSSAIN
Versus

MR. M KHAN
MR. J RAHMAN
MR R ISLAM

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

THE NATIONAL INSURANCE COMPANY
LIMITED AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3501/2022 FIXED	AMINUR ISLAM@AMINUR ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
2	Bail Appln./3593/2022	JOYNAB KHATUN @ JAYNAB KHATUN Versus THE STATE OF ASSAM	MR J HUSSAIN MR. A H MULLA MR. L HUSSAIN	PP, ASSAM
3	Bail Appln./3595/2022	BHUPEN DOLEY@MIGOM Versus THE STATE OF ASSAM	MR. R CHETRI	PP, ASSAM
4	Bail Appln./3598/2022	NUR AMIN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5	Bail Appln./3599/2022	MD. BAKKAR ALI @ ALLAUDDIN Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM R KR DAS M KHATUN	PP, ASSAM
6	Bail Appln./3601/2022	RAJIBUL ISLAM @ RAZIBUL ISLAM Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
7	Bail Appln./3602/2022	MAHAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. T SK MR R KARIM MR. I U CHOWDHURY	PP, ASSAM
8	Bail Appln./3604/2022	MOHBUB HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
9	Bail Appln./3605/2022	TANU KUMAR DHADUMIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. T SK MR R KARIM MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./3606/2022	DILBAR BHUYAN AND ANR Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

11	Bail Appln./3607/2022 B/O	HOSEN ALI @ HUSSAIN ALI AND ANR Versus THE STATE OF ASSAM	MS M BORAH MS B GOGOI MS. K BORUAH	PP, ASSAM
12	Bail Appln./3608/2022	FARHAD ALI @ FARHAD ALI AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
13	Bail Appln./3613/2022	SUMILA BEGUM @ SHANTI @ SOMILA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2145/2022 WITH LCR, FIXED	SAIMON DEB BARMA @ SAIMON DEBBARMA Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
15	Bail Appln./2531/2022 WITH LCR, FIXED	SUMA CHAKRABORTY AND ANR Versus THE UNION OF INDIA	MRS R BEGUM MS. M DEVI	ASSTT.S.G.I.
16	Bail Appln./2595/2022 WITH OFFICE NOTE, FIXED	ANITA PAL Versus THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
17	Bail Appln./2730/2022 WITH CASE RECORD, FIXED	SHAJIT MIAH Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
18	Bail Appln./2740/2022 FIXED	GOLJAR UDDIN AHMED @ RAJU AND ANR Versus THE STATE OF ASSAM	MR S DAS MR. H A SARKAR	PP, ASSAM
19	Bail Appln./2757/2022 WITH OFFICE NOTE, CASE RECORD, FIXED	FARUK UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
20	Bail Appln./2878/2022 WITH OFFICE NOTE, CASE RECORD, FIXED	SAMSUL HOQUE @ MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
21	Bail Appln./2915/2022 WITH OFFICE NOTE, CASE RECORD, FIXED	JİYABUR @ JIARUL HAQUE Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
22	Bail Appln./3116/2022 FIXED	NITISH KUMAR @ NITESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
23	Bail Appln./3141/2022 WITH OFFICE NOTE, FIXED	SURAJ BARIK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
24	Bail Appln./3195/2022 FIXED	NUR MOHAMMAD ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
25	Bail Appln./3231/2022 FIXED	SRIKANT SINGH AND ANR Versus THE STATE OF ASSAM	MR M K SINGH MR. N HASAN MR. A HASAN	PP, ASSAM
26	Bail Appln./3235/2022 FIXED	SHAJAMAL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
27	Bail Appln./3287/2022 FIXED	BUDHUWA CHOUHAN @ BUDUWA CHOUHAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
28	Bail Appln./3298/2022 WITH CASE RECORD AND CASE DIARY, FIXED	ARUP KHARGHORIA Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MR J BORAH MR. A KHOUND	PP, ASSAM

29	Bail Appln./3350/2022 FIXED	MD. DELBOR HUSSAIN Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
30	Bail Appln./3386/2022 FIXED	ROFIQUK ISLAM@ RAHUL ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
31	Bail Appln./3391/2022 FIXED	DILDAR HUSSAIN,@ DILDAR ALI . Versus THE STATE OF ASSAM AND ANR .	MR. M RAHMAN MS A AHMED MR R SARKAR	PP, ASSAM
32	Bail Appln./3407/2022 FIXED	SABURUDDIN ALI Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
33	Bail Appln./3419/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. S DUTTA MS R MAHANTA	PP, ASSAM
34	Bail Appln./3455/2022 FIXED	MONTU PHUKAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	PP, ASSAM
35	Bail Appln./3506/2022 FIXED	JAIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N N JHA MR. A S ALI MR. M UDDIN MR. S A B KHABIR MS M SAHOO	PP, ASSAM
36	Bail Appln./3563/2022 FIXED	RAVI KANT THAKUR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/3003/2020 FIXED	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
38	AB/2232/2022 WITH OFFICE NOTE,CASE DIARY AND CASE RECORD, FIXED	MAJEDUR RAHMAN KHANDAKAR Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
39	AB/2365/2022 FIXED	JABIR AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
40	AB/2796/2022 WITH OFFICE NOTE, CASE RECORD AND CASE DIARY, FIXED	MD. MUKSIDUL ISLAM Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
41	AB/2896/2022	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MS A B MARAK PP, ASSAM
42	AB/2907/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
43	AB/2934/2022 WITH OFFICE NOTE, WITH CASE RECORD AND CASE DIARY, FIXED	ABDUL HAMED @ ABDUL HAMID Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
44	AB/3164/2022 FIXED	KUJRAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
45	AB/3293/2022 FIXED	ABDUL GONI BARBHUYAN @ GONI MASTER Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALOM	PP, ASSAM

46	AB/3404/2022 FIXED	RATIFUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
47	AB/3405/2022 FIXED	RAHIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
48	AB/3495/2022 FIXED	SAJEDA BEGUM Versus THE STATE OF ASSAM	MR A L MANDAL	MR M HOQUE MD A WADUD PP, ASSAM
49	AB/3654/2022 FIXED	SHOFIQU L ISLAM @ SOFIKUL ISLAM AND ANR . Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
50	AB/3671/2022 FIXED	MANUJ DAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
51	AB/3238/2022	RUPA DAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
52	AB/3702/2022 FIXED	ASHIKUR RAHMAN @ ASHIK UDDIN Versus THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,22nd December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3621/2022	MAINUL HUSSAIN Versus THE STATE OF NAGALAND	MS R R MUZIB MS T GHOSH	PP, NAGALAND
2	Bail Appln./3622/2022	MAINUL HUSSAIN Versus THE STATE OF NAGALAND	MS R R MUZIB MS T GHOSH	PP, NAGALAND
3	Bail Appln./3623/2022	MIMO AHMED AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./3624/2022	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
5	Bail Appln./3626/2022	KAMAL SHEIKH @ KAMAL LENGRA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
6	Bail Appln./3627/2022 B/O	BITU BISWAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
7	Bail Appln./3628/2022	AKASH BORGHAIN AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
8	Bail Appln./3629/2022	PARTHA PROTIM DAS Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
9	Bail Appln./3631/2022	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM

10	Bail Appln./3633/2022	MUSSTT ASMINA KHATUN Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
11	Bail Appln./3636/2022 B/O	MINARUL HOQUE @ HAQUE Versus THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
MOTION				
12	AB/3787/2022 B/O	NUR ISLAM BHUYAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
13	AB/3793/2022	DIMBO TAYE AND ANR. Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
14	AB/3798/2022 B/O	SHAHAJAHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR M Z SHAH MR A S SK	PP, ASSAM
15	AB/3799/2022	MD. MUJAKKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM
16	AB/3802/2022	MANISH DAS GUPTA Versus THE UNION OF INDIA	MR B CHOUDHURY MR. K P PATHAK Mr. A Baruah	SC, CUSTOMS
ORDER (STAY VACATING)				
17	I.A.(Civil)/3664/2022 in WP(C)/6126/2022	PADMA KANTA PEGU Versus MOTI KANTA BARMAN AND 4 ORS.	MR J PAYENG MS. C BARMAN MS A PAYENG	MR. M BISWAS
	WITH WP(C)/6126/2022	MOTI KANTA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS MR B CHOUDHURY MS M DAS	GA, ASSAM MR J PAYENG (r-5) MR. R SARMA (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. C BARMAN (r-5) MS A PAYENG (r-5)
ADMISSION				
18	WP(C)/1558/2019	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
19	WP(C)/5781/2020	LOKNATH BORA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
20	WP(C)/675/2021 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. M K MAJUMDAR MR. R DUBEY MR. K GOGOI (CGC) SC, A A I
21	WP(C)/4289/2022 FIXED	PRAHLAD CH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ MRS J BORAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
22	WITH WP(C)/2808/2021	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE
23	WITH WP(C)/4089/2022	KESHAB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, ASIDC

24	WITH WP(C)/4099/2022	MUKUNDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, ASIDC
25	WITH WP(C)/4116/2022	MD. IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	GA, ASSAM SC, INDUSTRIES SC, ASIDC
26	WP(C)/5380/2022 FIXED	SANJAY BODO Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC. AKVIB SC, FINANCE
27	WP(C)/6736/2022	ABDUR REJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./3091/2022 FIXED	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
29	Cont.Cas(C)/309/2021	NAZIBUDDIN AHMED Versus ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D NATH MR P NAYAK (R2) MR D KALITA MR A CHALIHA (R2) MS A BHUYAN
30	I.A.(Civil)/3590/2022 in WP(C)/7312/2022	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, A S T C SC, IWT
	WITH WP(C)/7312/2022	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, A S T C SC, IWT
31	WP(C)/5317/2022 B/O	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023

15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./726/2021 WITH LCR 1 FILE	ANTAR JYOTI WARY AND ANR Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
2	Crl.Rev.P./28/2022 FIXED	BABU SHARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	PP, ASSAM
3	Crl.Rev.P./205/2022 FIXED	DINESH KAKATI Versus THE STATE OF ASSAM AND ANR	MS. B DEVI	PP, ASSAM
4	Crl.Rev.P./203/2022	DINESH KAKATI Versus THE STATE OF ASSAM AND ANR	MS. B DEVI G. R. SINGHA	PP, ASSAM
5	Crl.Rev.P./600/2022	HARISH RABHA Versus NABAJYOTI CHOUDHURY	MR. DITUL DAS	
6	Crl.Rev.P./601/2022 B/O	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	
7	Crl.Rev.P./602/2022	CHANDANJYOTI BORUAH Versus SUMI KONWAR	MR. A KHANIKAR R L CHUTIA	
8	Crl.Pet./721/2022 WITH LCR 2 FILES	ABDUL KADER AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
9	Crl.Pet./992/2022 WITH LCR 3 FILES	RAKESH DEBNATH AND ANR Versus THE STATE OF ASSAM	MR S C DAS MR. C. SHIL MR P BURAGOHAIN	PP, ASSAM
10	Crl.Pet./1317/2022	MUKUNDA DUTTA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM

11	Crl.Pet./1318/2022	RAVI KUMAR BHATI @ RAVI KUMAR VHATI @ RABI SINGH Versus THE STATE OF ASSAM AND ANR	MR. K K DUTTA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
12	Crl.Pet./1319/2022	ARSHID ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. M U MONDAL MR. A H M R CHOUDHURY	PP, ASSAM
13	Crl.Pet./1320/2022	MD SIDDIK ALI Versus THE STATE OF ASSAM AND 2 ORS	MR A A DEWAN MS S RAJBONGSHI	PP, ASSAM
14	Crl.Pet./1321/2022	SIDDHARTHA BARUAH @ RAJ BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
15	Crl.Pet./1322/2022	MD. TAJMUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
16	Crl.Pet./1323/2022	ARUN KUMAR NAG @ MONA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
17	Crl.Pet./1324/2022	PROF. DIGANTA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
18	Crl.Pet./1325/2022	MD. TAMJID ALI Versus THE STATE OF ASSAM AND ANR.	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
19	Crl.Pet./1326/2022 B/O	AZIZULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM
20	Crl.Pet./1327/2022	SHIBANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
21	Crl.Pet./1328/2022	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
22	Crl.Pet./1329/2022	EUNUS ALI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. T HUSSAIN	PP, ASSAM
23	Crl.Pet./1330/2022	SASHA DHAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH MS. P. KASHYAP	PP, ASSAM
24	Crl.Pet./1332/2022	GIRISH CHANDRA BORA Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
25	Crl.Pet./1333/2022 B/O	PRADIP DEORI Versus SMTI. RIMA DEORI	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
26	Crl.Pet./1334/2022	SANTOSH JAISWAL AND 2 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MR M BASUMATARI MS M DAS	SC, CBI
27	Crl.Pet./1335/2022	PREM NATH BHAGAT Versus THE STATE OF ASSAM AND ANR	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	PP, ASSAM
28	Crl.Pet./1336/2022	MD BASHEER AND ANR Versus THE STATE OF ASSAM AND ANR	N K NEOG MR. P DUTTA	PP, ASSAM
<u>ADMISSION</u>				
29	Crl.A./348/2022	PRANAB DAS Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH	PP, ASSAM

WITH
I.A.(CrI.)/827/2022
in CrI.A./348/2022

PRANAB DAS
Versus
THE STATE OF ASSAM AND ANR.

MS. S PARVEEN
MR. N BARUAH

PP, ASSAM

ORDERS

- 30 CrI.A./243/2019
WITH OFFICE NOTE, LCR 2 FILES,
FIXED
GUPTA HARDWARE PRIVATE LIMITED
Versus
SRI SHYAMAL NARAYAN DEV
MR. C S RAY
MS N H BEGUM
- 31 CrI.A./186/2021
WITH OFFICE NOTE, LCR 4 FILES,
FIXED
DEBOJIT GOGOI
Versus
THE STATE OF ASSAM AND ANR.
MR. N BARUAH
MR. R J DAS
PP, ASSAM
- 32 CrI.Rev.P./307/2022
RAFIKUL ISLAM MONDAL @ ROFIQUL
ISLAM
Versus
THE STATE OF ASSAM AND ANR
MRS. B GOGOI
MR G CHAMUAH
MS M BORAH
PP, ASSAM
- 33 CrI.Rev.P./325/2022
WITH LCR 1 FILE, FIXED
SAFIQUL ISLAM
Versus
THE STATE OF ASSAM AND ANR
MR. R ALI
MR S PAUL
PP, ASSAM
- 34 I.A.(CrI.)/829/2022
in CrI.Rev.P./10591/2022
RATUL CH. BHUYAN
Versus
NILAKSHI DAS AND ANR
MR M RAHMAN
MS A HUSSAIN
S AHMED
PP, ASSAM

WITH
CrI.Rev.P./10591/2022
(Filing Number)

RATUL CH BHUYAN
Versus
NILAKSHI DAS AND ANR E

S AHMED

HEARING

- 35 CrI.Rev.P./344/2022
WITH LCR 1 FILE, FIXED
DR. AYUB ALI
Versus
SHAMIMAH NASRIN
MR. S MUNIR
MD E AHMED
MR. F A HASSAN
MR. S U AHMED
MR A HAWARI

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3591/2022	ISLAM ALI @ SAHIL AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
2	Bail Appln./3625/2022	TARUN BASUMATARY Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
3	Bail Appln./3637/2022	TARUN BASUMATARY Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./1272/2022	ISHAN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. J GHOSH	PP, ASSAM
5	AB/3692/2022	IFTAKUR RAHMAN Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
6	AB/3768/2022	SANJIB MEDHI Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
7	AB/3773/2022	BIREN GAYAN Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
8	AB/3779/2022	BAJINDER SINGH @ BAJINDER SINGH CHEEMA Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
9	AB/3780/2022	PRANJAL SHARMA Versus THE STATE OF ASSAM	MR J DAS	PP, ASSAM
10	AB/3782/2022	SAMBHU SAHA Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM

11	AB/3785/2022	KHAIRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR S AHMED	PP, ASSAM
12	AB/3788/2022 B/O	ESMUL HOQUE @ NAZIR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
13	AB/3792/2022	SHYAMAL CHANDRA RAY Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	AB/3801/2022	MD. SAHADUD ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
15	AB/3803/2022 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MS R DEKA	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./3319/2022 FIXED.	SAFIKUL HAQUE @ SAHIL AKHTAR Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM
17	Bail Appln./3430/2022 FIXED	HALIMA BEGUM@HALIMA KHATUN Versus THE STATE OF ASSAM	MR S A BARBHUYAN M U BARBHUYAN	PP, ASSAM
18	Bail Appln./3459/2022 FIXED.	LOTFOR RAHMAN @ ROCKY AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
19	Bail Appln./3489/2022 FIXED.	MD. ELIYASH ALI Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
20	Bail Appln./3497/2022 FIXED.	RAJIBUL SIKDAR Versus THE STATE OF ASSAM	MR. K MIRA MR. A A MONDAL MR. F RAHMAN	PP, ASSAM
21	Bail Appln./3510/2022 FIXED.	SHAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

BAIL HEARING

22	AB/2563/2022 FIXED	LUCKY HAZARIKA Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
23	AB/2612/2022 FIXED	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
24	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
25	AB/3109/2022 FIXED	HASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MR V KUMAR MD. A SHEIKH	PP, ASSAM
26	AB/3563/2022 FIXED.	MD. MOJIBUR @ MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
27	AB/3565/2022 FIXED	SUDHIR KUMAR AND 4 ORS. Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
28	AB/3613/2022 FIXED	BRAZEN KALITA Versus THE STATE OF ASSAM	MR. K M HALOI	PP, ASSAM

HEARING

29	CRL.A(J)/83/2019 WITH LCR 5 FILES, FIXED	RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
30	CrI.Pet./272/2022 WITH LCR 2 FILES, B/O	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM
31	I.A.(CrI.)/648/2022 WITH LCR 4 FILES, FIXED in CrI.Pet./504/2022 WITH CrI.Pet./504/2022	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM, THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR A ISLAM MR. M PHUKAN MR. R R KAUSHIK	PP, ASSAM MR A ISLAM MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
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7)	MR. N BARMAN	14-12-2022	To	22-12-2022
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023